

Proposal of Maharashtra Government regarding increase of Seats for Medical Courses in Hospitals

4394. DR. VASANT KUMAR

PANDIT:

SHRI SHANKARRAO MANE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Indian Medical Council has rejected the proposal of Maharashtra Government to increase the seats for medical courses in the State hospitals;

(b) whether in spite of the rejection by the Indian Medical Council, the Government of Maharashtra have decided to double the number of seats and shown its willingness to provide the necessary funds;

(c) whether the Student and Youth Organisations have threatened a massive agitation if the number of seats is not increased; and

(d) if so, the final decision taken by the Government on the above issue?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) and (b). The proposal of Maharashtra Government regarding increase in the seats of medical courses is still under consideration of the Government of India.

However, State Government have shown its willingness to provide additional funds if the number of seats is increased.

(c) and (d). Representations have been made from a large number of students and some organisations for increasing seats for the current year only. Keeping in view the peculiar situation the Government of India is examining the proposals.

Reward for motivating Family Planning cases

4395. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Officers rewarded for motivating the family planning cases, the nature of reward given to them and the total amount incurred as a result of this, State-wise;

(b) whether to obtain this reward, they applied all foul means including the use of force and other illegal pressures; and

(c) whether Government propose to recover that award and punish them for abuse of power and position?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) to (c). Replies in this regard have so far been received from the States of Maharashtra, Manipur, Orissa, Kerala and West Bengal and Union Territories of Arunachal Pradesh, Dadra, Nagar Haveli and Pondicherry and these are shown in the attached statement.